

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 51 of 1999

Monday, this the 21st day of May, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. R. Nallaswamy, S/o P. Ramaswamy,
First Class Corridor Coach Attendant,
Southern Railway, Erode, Palghat Division,
Residing at Door No.215/III, Vilangakattur,
Kadachanallur Post, Erode-8,
Namakkal District, Tamil Nadu. ... Applicant

By Advocate Mr. Shihabuddin for Mr. V.R. Ramachandran Nair

Versus

1. Union of India represented by the Secretary,
Ministry of Railways, Rail Bhavan,
New Delhi.

2. The General Manager,
Southern Railway, Madras.

3. The Divisional Railway Manager,
Southern Railway, Palghat.

4. The Additional Divisional Railway Manager,
Southern Railway, Palghat.

5. The Senior Divisional Personnel Officer,
Southern Railway, Palghat. ... Respondents

By Advocate Mrs Lakshmi for Mrs Sumathi Dandapani

The application having been heard on 21-5-2001, the
Tribunal on the same day delivered the following:

O R D E R

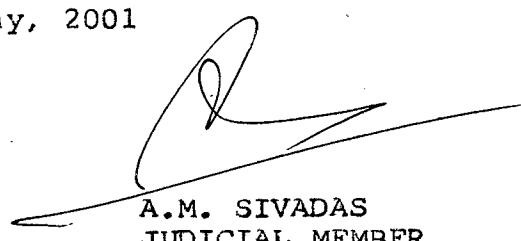
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

It is submitted on behalf of the learned counsel appearing
for the applicant that the OA is not pressed.

2. Accordingly, the Original Application is dismissed as not
pressed. No costs.

Dated the 21st day of May, 2001


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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